

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.4268/2018

M.A. No.2448/2019

Friday, this the 2<sup>nd</sup> day of August 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Keshav Kumar Pathak,  
age 50 years  
Designation IAS  
s/o late Shri G S Pathak  
r/o A-3/21, Officers Bungalow  
Bailey Road, Patna 800023,  
Bihar

..Applicant

(Ms. Anisha Upadhyay, Advocate)

Versus

Ministry of Personnel,  
Public Grievances & Pension  
Through its Secretary  
Department of Personnel & Training,  
North Block,  
New Delhi – 110 001

..Respondent

(Mr. Y P Singh, Advocate)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

M.A. No.2448/2019 is filed with a prayer to permit the applicant to withdraw the O.A. The reasons therefor are stated therein.

2. In view of the reasons mentioned by the applicant, the M.A. is allowed and the O.A. is dismissed as withdrawn. It is,

however, left open to the applicant to pursue the remedies in accordance with law. There shall be no order as to costs.

**( Aradhana Johri )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**August 2, 2019**  
**/sunil/**